

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00489-00498/2018

DATED THIS THE 06TH DAY OF MARCH, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

1. U. Srinivasa Rao,
S/o U. Venkataramana Rao,
Aged about 51 years,
Working as Postal Assistant,
Kordasharma – 576 106
Residing at:
Durgadevi Higher Primary School,
Paniyur Post,
(via) Uchila – 574 117

2. A. Venkatesh Shenoy,
S/o Ananthayya Shenoy,
Aged about 53 years,
Working as Postman,
Barkur P.O: 576 210
Residing at:
Anantharamaniyam,
Achladi,
Saligrama – 576 225

3. Narendra H.S.
S/o H. Shesha Shastri,
Aged about 51 years,

Working as Postman,
Manipal HO – 576 104
Residing at:
Unit I, Type-II,
Postal Quarters,
Doddanagudde,
Kunjibettu – 576 102

4. Suresha
S/o Govinda Moolya,
Aged about 45 years,
Working as Postman,
Manipal HO – 576 104
Residing at:
Kodibettu, Anjaru,
Hiriadka P.O. 576 113

5. Prakash Shettigar,
S/o Gundu Shettigar,
Aged about 45 years,
Working as Postal Assistant,
Kota – 576 221.
Residing at:
No. 2-160, Janatha Colony,
School Road,
Kundapura – 576 211

6. Laxman Mogaveera
S/o Shesha Mogaveera
Aged about 49 years
Working as Postman,
Kundapura – 576 201
Residing at:
Sridurga, Thotabailu,
Kanyana,
Tallur – 576 230

7. Krishna Kulal
S/o Hoora Kulal
Aged about 44 years,
Working as Postal Assistant
Vandse P.O. – 576 233
Residing at:
2-39, Mahaganapathi Nilaya,
Hanebachalu,
Ajrihara – 576 203

8. Prabhakara
S/o. M. Guruva

Aged about 45 years,
Working as Postman,
Padubidri SO – 574 111
Residing at:
Vijitha Nivas,
Mykodi House,
Pilar – 574 113

9. Sudhakara
S/o Narayana Kotian,
Aged about 45 years,
Working as Office Assistant,
O/o Supt. Of Post Offices,
Udupi – 576 101
Residing at:
Survana Nivas,
Kai Punjal,
Kaup – 574 106

10. Subhas Thingalaya,
S/o Shankara Thingalaya,
Aged about 40 years,
Working as Mail Overseer
O/o Udupi North,
Udupi – 576 101
Residing at:
Balkudru Village,
Hungarcutta – 576 218
(By Advocate Shri P. Kamalesan)

..... Applicants

Vs.

1. Union of India
Represented By its Secretary
Department Of Post,
Dak Bhavan,
New Delhi-110 001.

2. Chief Post Master General
Karnataka Circle
Bengaluru-560 001.

3. Postmaster General
S.K. Region
Bengaluru-561 001.

4. Superintendent of Post Offices
Udupi postal division
Udupi-576 201.

....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

The respondents produces letter No. SK/LC/2-29/18 dated 02.01.2019, which we quote:

"FROM:
THE POSTMASTER GENERAL
South Karnataka Region
Bengaluru – 560 001

TO:
THE CPMG [LC]
Karnataka Circle
Bengaluru – 560 001

Letter No. SK/LC/2-29/18 dtd at Bangalore 560 001, the 02.01.2019

*Sub: OA no. 489/2018 filed by Sri U Srinivas Rao and others
before Hon'ble CAT – reg.*

Ref: CO letter no. LC/2-83/2018 dated 23.10.2018

With reference to the above, it is to inform that pay fixation in respect of the applicants in the OA No. 379-380/2016 has been done in accordance with the Ministry of Finance DOE OM no. 8-23/2017 E III A dated 28.09.2018 and the arrears has been paid to the applicants by the SPOs, Udupi. The details are provided below.

Sl No	Name of the applicant	Total Amount of arrears (in Rs.)	NPS recovered (in Rs.)	Net amount of arrears paid (in Rs.)	Date of payment of arrears
1	U Srinivas Rao	160276	14998	145278	01.12.2018
2.	A. Venkatesh Shenoy	89042	0	89042	30.11.2018/ 01.12.2018
3.	Narendra H S	84668	0	84668	
4.	Suresha	127566	12094	115472	
5.	Prakash Shettigar	184480	17548	166932	

6.	<i>Laxman Mogaveera</i>	123800	12055	111745	
7.	<i>Krishna Kulal</i>	157800	15495	142305	
8.	<i>Prabhakara</i>	88975	0	88975	
9.	<i>Sudhakara</i>	89010	0	89010	
10	<i>Subhas Thingalaya</i>	110348	15845	94503	

The relief sought for by the applicants has been met. This aspect may be brought to the notice of Hon'ble CAT.

*Sd/-
Asst Director (Staff)
For Postmaster General
S.K. Region, Bangalore 560 001"*

2. Thereby, the relief sought for by the applicants has been granted and actual benefits also been paid out. The OA, therefore, has become infructuous.
3. The OA is dismissed as infructuous. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

Annexures referred to by the applicant in OA No. 170/00489-498/2018

Annexure-A1: Copy of the representations of the applicants dated 27.03.2018, 20.03.2018, 21.03.2018, 21.03.2018, 19.03.2018, 28.03.2018, 19.03.2018, 03.04.2018, 21.03.2018 and 20.03.2018

Annexure-A2: Copy of the Superintendent of Post Offices letter dated 10.04.2018, 09.04.2018, 09.04.2018, 09.04.2018, 09.04.2018, 10.04.2018, 09.04.2018, 10.04.2018, 09.04.2018, 09.04.2018

Annexure-A3: Copy of the Hon'ble Central Administrative Tribunal, Bangalore Bench order dated 30.06.2015 in OA No. 1553 to 1562/2013

Annexure-A4: Copy of the Hon'ble High Court of Karnataka order dated 25.08.2016 in WP No. 36923/2016

Annexure-A5: Copy of the Hon'ble Apex Court order dated 11.08.2017 in SLP CC No. 2286-2295/2017

Annexure-A6: Copy of the Government of India, Ministry of Communications letter dated 14.12.2017

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